

JUDGMENTS FOR THE MONTH OF JANUARY, 2011

Date of Judgment	CASE NO.	PARTIES' NAME	SUBJECT	JUDGMENT DELIVERED BY
4 th	<u>WP(C) 333(AP)/2009</u>	DR. JAMES MITUM BOJE VS THE STATE OF ARUNACHAL PRADESH AND ANR.		THE HON'BLE MR. JUSTICE P. K. MUSAHARY
4 th	<u>WP(C) 524/2010</u>	SHRI AMIT SAIKIA & ORS VS THE NORTH EASTERN HILL UNIVERSITY AND ORS.	Expulsion of students from academic Institutions.	HON'BLE MR. JUSTICE HRISHIKESH ROY
4 th	<u>WP(C) 525/2010</u>	SHRI BULBUL DAS & ORS VS THE NORTH EASTERN HILL UNIVERSITY AND ORS.	Expulsion of students from academic Institutions.	HON'BLE MR. JUSTICE HRISHIKESH ROY
6 th	<u>WP(C)4815/2010</u>	SMTI JUNALI DOLEY (BORAH) & 4 ORS Vs THE STATE OF ASSAM AND ORS.	No confidence motion passed by Panchayat.	THE HON'BLE MR. JUSTICE B.P. KATAKEY
6 th	<u>WP(C)5596/2010</u>	MANJU BORGHAIN BARUAH Vs THE STATE OF ASSAM AND ORS.	Other cases under the Panchayat Acts.	THE HON'BLE MR. JUSTICE B.P. KATAKEY
11 th	<u>WP(C) 4504/2009</u>	SRI SAJAL GHOSH VS THE STATE OF ASSAM AND ORS.	Promotion.	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
11 th	<u>WP(C) 5019/2009</u>	SHRI HARIPADA SARMA VS THE STATE OF ASSAM AND ORS.	Transfer.	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
11 th	<u>CRP 5(AP)/2010</u>	THE STATE OF ARUNACHAL PRADESH VS SRI CHECHUNG CHUKU AND ANR.		THE HON'BLE MR. JUSTICE P. K. MUSAHARY
11 th	<u>WP(C) 1955/2010</u>	ABDUL MALIK Vs THE STATE OF ASSAM AND ORS.	No confidence motion passed by Panchayat.	THE HON'BLE MR. JUSTICE B.P. KATAKEY
11 th	<u>WP(C) 2044/2010</u>	SHRI HARIPADA SARMA VS THE STATE OF ASSAM AND ORS.	Salary and allowances.	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
11 th	<u>WP(C) 3201/2010</u>	ABDUL MANNAN BHUYAN & 9 ORS Vs THE STATE OF ASSAM AND ORS.	Election of office bearers of Co-Operative Societies.	THE HON'BLE MR. JUSTICE B.P. KATAKEY
11 th	<u>WP(C) 3763/2010</u>	SK. ABUL HASHEM & ANR Vs THE STATE OF ASSAM AND ORS.	Orders passed by the authorities under the Co-Operative Societies Act	THE HON'BLE MR. JUSTICE B.P. KATAKEY

11 th	WP(C) 6147/2010	SRI SAJAL GHOSH VS THE STATE OF ASSAM AND ORS.	Promotion.	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
11 th	WP(C) 6378/2010	SK. ABUL HASHEM Vs THE STATE OF ASSAM AND ORS.	Election of office bearers of Co-Operative Societies.	THE HON'BLE MR. JUSTICE B.P. KATAKEY
21 st	PIL 69/2010	POLOFIELD SANMILITA UNNAYAN PARISHAD. & ORS. Vs THE STATE OF ASSAM & ORS.	Public Interest Litigations.	HON'BLE THE CHIEF JUSTICE MR MADAN B. LOKUR HON'BLE MR JUSTICE U.B. SAHA
21 st	WA 197/2007	THE GAUHATI MUNICIPAL CORPORATION. VS INSTITUTE OF CHILD HEALTH AND MOTHER WELFARE & ORS.	Writ Appeals under the Gauhati High Court Rules.	HON'BLE THE CHIEF JUSTICE MR MADAN B. LOKUR HON'BLE MR JUSTICE U.B. SAHA
25 th	CRP 301/2010	NEPAL DAS & ANR Vs ADHITI DEORI & ORS.	Civil Revision under Article 227 of the Constitution.	HON'BLE MR JUSTICE I.A. ANSARI
25 th	CRL.A(J) 13/2005	TAFAR TAPPO & ORS. VS THE STATE OF ASSAM.		HON'BLE THE CHIEF JUSTICE MR MADAN B. LOKUR HON'BLE MR JUSTICE A.K. GOSWAMI
27 th	CrL.A. 217/2004	RAM SINGH @ ROBINDRA VS THE STATE OF ASSAM.	No confidence motion passed by Panchayat.	HON'BLE THE CHIEF JUSTICE MR. MADAN B. LOKUR HON'BLE MR. JUSTICE A.K. GOSWAMI
28 th	WP(C) 5923/2010	JAI BALAJI INDUSTRIES LTD. & ORS. Vs THE UNION OF INDIA & ORS.	Other Civil Rules.	THE HON'BLE MR.JUSTICE UB SAHA
28 th	WP(C) 8321/2001	SRI AJIT KUMAR DAS & ANR. VS THE ASSAM STATE ELECTRICITY BOARD & ORS.	Seniority.	THE HON'BLE MRS. JUSTICE ANIMA HAZARIKA
31 st	WP(C) 1955/2010	ABDUL MALIK Vs THE STATE OF ASSAM & ORS	No confidence motion passed by Panchayat.	THE HON'BLE MR. JUSTICE B.P. KATAKEY